

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 107
(IB)/394(ND)2019
IA.243/ND/2020

IN THE MATTER OF:

Fine Group Corporation Ltd. ... Applicant/Petitioner

Vs

Lemon Electronics ... Respondent

Order under Section 9 of IBC.

Order delivered on 09.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Mr. Ashish Makhija, Mr. Anurag Bhatt, Advocates

ORDER

Order reserved.

Learned Counsel for the Resolution Professional seeks and is granted ten days time to submit the synopsis with respect to compliance, as per the Insolvency & Bankruptcy Code, 2016.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)